GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

STARRED QUESTION NO. 205 TO BE ANSWERED ON 31.07.2017

KENDRIYA VIDYALAYAS/JAWAHAR NAVODAYA VIDYALAYAS/ KASTURBA GANDHI VIDYALAYAS

†*205. SHRI RAJAN VICHARE: SHRI RAOSAHEB DANVE PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- the details of the Kendriya Vidyalayas, Jawahar Navodaya Vidyalayas and Kasturba Gandhi Vidyalayas running at present in the country along with number of seats available for students therein and sanctioned/actual strength of teachers, State/UT-wise;
- (b) whether the Government proposes to open new Kendriya Vidyalayas, Jawahar Navodaya Vidyalayas and Kasturba Gandhi Vidyalayas in the country and if so, the details thereof including the number of proposals received by the Government from various States in this regard along with the action taken thereon, proposal-wise;
- (c) whether the Government proposes to ease the conditions for allotment of land for establishment of new Kendriya Vidyalayas in the country and if so, the details thereof;
- (d) whether the Government proposes to open Kendriya Vidyalayas in each district headquarter of the country and if so, the details thereof along with the details of such districts where Kendriya Vidyalayas have not been opened so far; and
- the details of the budget earmarked for opening new Vidyalayas in the current year's budget, State/UT-wise and the time by which all new Vidyalayas are likely to the opened?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 205 RAISED BY SHRI RAJAN VICHARE & SHRI RAOSAHEB DANVE PATIL, HON'BLE MPS TO BE ANSWERED ON 31ST JULY 2017 REGARDING KENDRIYA VIDYALAYAS/JAWAHAR NAVODAYA VIDYALAYAS/ KASTURBA GANDHI VIDYALAYAS.

(a) Details of the State/UT-wise number of Kendriya Vidyalayas (KVs), Jawahar Navodaya Vidyalayas (JNVs) and Kasturba Gandhi Balika Vidyalayas (KGBVs) in the country alongwith the seats available for students and the total sanctioned strength and actual strength of teachers in these Vidyalayas are at **Annexure-I.**

(b) Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India, State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government. Opening of KVs is a continuous process which depends upon approval by competent authority, availability of funds and availability of suitable land free of cost from the sponsoring agency as well as availability of rent free temporary accommodation to operationalise the Vidyalaya.

The details of 142 proposals for opening of new KVs received from various States/UTs in the country along with action taken thereon are given in **Annexure-II.**

The Navodaya Vidyalaya Scheme provides for opening of one JNV in each district of the country. Opening of JNVs in new districts is a continuing process as per the availability of funds, willingness of the concerned State Government to provide requisite suitable land free of cost for construction of school buildings and temporary accommodation (free of rent) till completion of construction of permanent buildings. The Competent Authority had accorded approval for opening of 62 new JNVs in uncovered districts (as on 31.5.2014) out of which proposals have been received in respect of 45 districts. The details of the proposals and the status of action taken are at **Annexure – II (A)**.

The KGBV scheme provides for setting up of one residential upper primary school for girls from SC,ST,OBC and minority communities in each Educationally Backward Block (EBB) subject to certain conditions. As many as 3703 KGBVs have been sanctioned in the country and 3603 are operational. There are seats still available in the existing KGBVs. Proposals for 174 new KBGBVs were received from four States viz. Assam, Arunachal

Pradesh, Rajasthan and Telangana. Out of these, 120 proposals have been approved by the Project Approval Board (PAB) for the year 2017-18. The List of 54 proposals yet to be approved by PAB is at **Annexure-II (B)**.

(c) KVS has informed that the last revision of land norms was carried out by its Board of Governors, in its 106th meeting held on 15th November, 2016 and current land norms for establishment of a new KV under Civil / Defence sector are as under:

S. No.	Location	Minimum extent of land (Acres)	Desirable extent of land (Acres)
1.	Metropolitan cities and Hyderabad & Bangalore	2.5	5
2.	All other locations	5	10

These norms have come into effect on 20.1.2017. Further, for State Govt. sponsored KVs, the concerned State Government will take care that at least every third proposal sent by it fulfils the desirable extent of land norms.

(d) No such proposal is under consideration of the Government. The details of 148 districts in various States/ UTs in the country which do not have any KV are given at **Annexure-III.**

(e) Grant-in-Aid is provided to KVS under three distinct heads viz. Salaries, General and Capital Assets. This allocation is made on a consolidated basis and not State/UT-wise. As per the phasing of estimated expenditure (year wise) for opening of 50 new KVs, the earmarked amount for 2017-18 was Rs.295.92 crores. The competent authority had accorded approval for opening of 50 new KVs under challenge mode and the sponsoring authorities who fulfil the norms of KVS on first-come first-served basis will be accorded priority.

As proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government, no specific time frame can be given in this regard.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.205 RAISED BY SHRI RAJAN VICHARE & SHRI RAOSAHEB DANVE PATIL, HON'BLE MPS TO BE ANSWERED ON 31ST JULY 2017 REGARDING KENDRIYA VIDYALAYAS / JAWAHAR NAVODAYA VIDYALAYAS / KASTURBA GANDHI VIDYALAYAS

STATE-WISE NUMBER OF KVs, JNVs AND KGBVs IN THE COUNRTY ALONGWITH THE TOTAL SANCTIONED AS WELL AS ACTUAL STRENGTH OF TEACHERS IN THESE VIDYALAYAS

S. No.	S tate/UT	Number of schools			Seats available			Sanctioned posts of Teachers			Actual Strength of Teachers		
		KV	JNV	KGBV	KV	JNV	KGBV	KV	JNV	KGBV	KV	JNV	KGBV
1	ANDAMAN & NICOBAR	2	2	0	2960	160	0	110	40	0	87	21	0
2	ANDHRA PRDES H	32	15	352	29760	1160	43636	1134	383	3186	643	305	3186
3	ARUNACHAL PRADES H	16	16	48	9600	920	5483	422	278	366	231	142	366
4	ASSAM	56	27	57	51360	2040	3000	2001	637	475	1282	549	355
5	BIHAR	47	39	535	45960	2880	50569	1777	924	1605	1327	747	844
6	CHANDIGARH	5	1	0	8080	80	0	305	29	0	286	29	0
7	CHATTIS GARH	29	17	93	27680	1920	9284	1055	414	744	735	276	744
8	DADAR & NAGAR HAVELI	1	1	1	400	80	44	39	24	4	21	18	2
9	DAMAN & DIU	1	2	0	400	160	0	18	42	0	13	30	0
10	DELHI	45	2	0	102387	160	0	3631	55	0	3367	52	0
11	GOA	5	2	0	4880	160	0	194	49	0	92	38	0
12	GUJARAT	45	25	89	39000	2120	6577	1538	561	527	1256	403	504
13	HARYANA	31	20	32	30760	1640	2536	1164	533	229	1061	466	146
14	HIMACHAL PRADES H	25	12	10	16280	800	481	702	296	30	576	252	24
15	JAMMU & KASHMIR	38	18	97	29250	1160	4147	1182	392	519	733	251	547
16	JHARKHAND	34	24	203	29640	1720	26083	1135	579	1620	842	399	1138
17	KARNATAKA	46	28	71	50720	2400	8133	1865	708	525	1133	559	518
18	KERALA	36	14	0	47040	1120	0	1746	370	0	1225	333	0
19	LAKS HAD WEEP	1	1	0	480	40	0	23	19	0	16	14	0
20	MADHYA PRADES H	102	50	207	42800	4040	28715	3800	1280	621	2826	985	1074
21	MAHARAS HTRA	57	33	43	72640	2640	4281	2668	800	353	2031	669	244
22	MANIPUR	8	11	11	4000	800	1113	241	251	77	142	218	63
23	MEGHALAYA	7	8	10	5840	600	500	239	179	70	161	118	70
24	MIZORAM	4	8	1	2240	480	100	95	109	3	57	47	3
25	NAGALAND	6	11	11	3200	840	1100	138	162	33	57	84	33
26	ORISSA	58	31	182	48160	2320	18249	1885	726	548	1299	476	431
27	PUDUCHERRY	4	4	0	4120	320	0	151	99	0	63	87	0
28	PUNJAB	50	21	22	50640	1680	1593	1912	547	66	1503	433	66
29	RAJASTHAN	71	34	200	68400	2760	19578	2542	894	1345	2276	784	871
30	SIKKIM	2	4	1	1280	320	119	55	91	9	46	80	8
31	TAMILNADU	42	0	61	50520	0	4534	1858	0	458	960	0	454
32	TELANGANA	32	9	391	34840	720	44698	1266	233	4217	828	193	2437
33	TRIPURA	9	4	9	6240	360	800	257	99	27	157	77	27
34	UTTAR PRADES H	110	70	746	150344	5400	73203	5512	1703	5944	4785	1528	4529
35	UTTARAKHAND	43	13	28	41680	1000	1357	1608	317	84	1391	248	59
36	WEST BENGAL	59	18	92	64040	920	7937	2404	375	276	1491	257	276
	TOTAL	1159	595	3603	1177621	45920	367850	46672	14198	23961	34999	11168	19019

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO.205 RAISED BY SHRI RAJAN VICHARE & SHRI RAOSAHEB DANVE PATIL, HON'BLE MPs TO BE ANSWERED ON 31ST JULY 2017 REGARDING KENDRIYA VIDYALAYAS / JAWAHAR NAVODAYA VIDYALAYAS / KASTURBA GANDHI VIDYALAYAS

PF	ROPOSALS RECEIVED BY KVS FOR OPENING OF NEW KVS AND STATUS OF ACTION TAKEN THEREON
Proposals not in prescribed proforma (11)	Chirang, District Chirang, Bemetara, Distt. Bemetara, Surajpur, Distt. Surajpur, Gariaband, Distt. Gariaband, No.2 Shimla,Munnar/Devikulam, Distt. Idukki,Sidhi Distt. Sidhi,Behat, Distt. Gwalior,Gudda, Distt.Bathinda, Vikarabad, Distt. Ranga Reddy,Pukhraya, Distt. Ramabai Nagar.
Proposals fulfilling the norms of KVS (34) Proposals requiring	Hasaud, District JanjgirChampa (Chhattisgarh), Kondagaon, District Kondagaon (Chhattisgarh),Maharajpur, Kawardha, Distt. Karbidham, Sukma, Distt. Sukma, Naya Raipur, Distt. Raipur, Saraipalli, Distt. Mahasamund, Samalkha, District Panipat,Saraikelakharsawan, Giridih, Distt. Giridih (LWE), Dumka, Distt. Dumka (LWE), Channapatna, Distt. Ramanagara, Sadalga, District Belagavi (Belgaum), Virupapura village, Gangavathi Taluk, District Koppal, Kottarkara, District Kollam (Kerala), Konni, Distt. Pathanamthitta,Nileshwar, Distt. Kasaragod, Dabra, Distt. Gwalior, Anuppur, Distt. Anuppur, Hatta Nagar, Distt. Damoh, Lakhnadon, Distt. Seoni,Washim, Distt. Washim, Champua, Distt. Keonjhar, Anandpur, Distt. Keonjhar, Gunupur, Distt. Rayagada, Jagatsinghpur, Distt. Jagatsinghpur, Pali, Distt. Pali, Tivri, Distt. Jodhpur,Nizamabad Town, Distt. Nizamabad, Banda, District Banda, Khatima, District Udham Singh Nagar, KV No.2 Ongole, Distt. Prakasam, Rajampalli, Yerragondpalem Distt. Prakasam, Devkund, District Aurangabad (Bihar), Bhongir, Distt. Nalgonda
removal of	Distt. Nellore, Gudipala, Distt. Chittoor, Jangalapalle, Yadamari Mandal, Distt. Chittoor
discrepancies / completion of	,Naidupet, Distt. Nellore, KandukurTown, Distt. Prakasam, Irlapadu village, Nadendla Mandal, Guntur District, Vankayalapadu village, Edlapadu Mandal, Guntur
formalities by sponsoring authorities (94)	Distt.,Narasaraopet, Distt. Guntur, Anakapalli, Distt. Visakhapatnam, Kavali, Distt. Nellore, PTC Dergaon, Distt. Golaghat,), Nawada, Distt. Nawada, Dehri, Distt. Rohtas,Tilkeja, Distt.Korba, Amreli District, Narmada Distt., Kheda Distt., Tapi, Distt. Tapi, Nuh, Distt. Mewat, Valsad Distt., Ahwa, Distt. Dang, Dharampur, Distt. Mandi, Gadag,Chikkaballapur, Distt. Chikkaballapur, 2 nd KV at Tumkur Distt., Gulbarga (Aland), Yadgir Distt. , Koradakera village, Kustagi Taluk, District Koppal , Thrikkakara, Distt. Ernakulam, Ulliyeri, Distt. Kozhikode,Maihar, Distt. Satna, Khajuraho, Distt. Chhatarpur,Mandleshwar Nagar, Distt. Khargone,Singrauli, Distt. Singrauli, Tirodi, Distt. Balaghat, Mugispur, Distt. Sehore, Silvani, Distt. Raiseen, Alirajpur, Distt. Alirajpur, Narsinghgarh, Distt. Rajgarh, Nimrani, Distt. Dhar, Shamgarh, Distt. Mandsaur, Niwari, Distt. Satara, Akola, Distt. Akola, Nandurbar, Distt. Sahora, Cadchiroli, Satara, Distt. Satara, Akola, Distt. Akola, Nandurbar, Distt. Sahara, Hargada, Athamallik, Distt. Dhenkanal, Chatrapur, Distt. Ganjam, Muniguda, Distt. Rayagada, Athamallik, Distt. Angul Kuchinda, Distt. Sambalpur, Mansa Distt, Nawan Shahar Distt., Moga Distt, Tarn Taran Distt., BSF Campus Chop, Dist. Jaipur, Bheem, Distt. Rajsamand, Kotputli, Distt. Jaipur, Krishnagiri, Distt. Krishnagiri, Pudukkottai, Distt. Vellore, Thanjavur, Distt. Manjavur, Siddipet, Distt. Siddipet, Suryapet, Distt. Suryapet, Distt. Gornati, AchineraDehat, Distt. Agra, Pratapgarh, Distt. Sitapur, Kaushambi, KauharAmethi, Distt. Maharajganj, UP., Village Chaferia, Distt. Behraich, Suryapet, Distt. Fatehpur, Deghat, Distt. Almora, Mothrowala, Clement Town, Dehradun, Dwarahat, Distt. Almora, Natender Nagar, Tehri Garhwal, Pala
Proposals not viable (3)	No.2 Rohtak, Bhullar, Distt. Muktsar, UGGO-KE, Distt. Barnala

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STATUS OF PROPOSALS RECEIVED IN RESPONSE TO SANCTION FOR OPENING OF 62 NEW JNVs

Orders for opening of JNVs issued by NVS (31)	South Andaman, Kolar, Ramanagara, Gulbarga (Kalaburgi), Pratapgarh, Palwal, Jalpaiguri, Bhandara ,Dwarka, Junagarh, Botad, Mahisagar, Sabar Kantha, Narayanpur (Bastar), Bijapur (Dantewada), Balodabazar, Bemetara, Balod, Mungeli, Sukma, Kondagaon, Balrampur, Surguja, Singrauli, Jhabua, Agar Malwa, Kasganj (Kanshiramnagar), Shamli, Shepahijala, South Tripura & South West Khasi Hills.
Sites rejected after inspection (8)	Tirap, East Jantia Hills, West Garo Hills, Unakoti, Ramgarh, Malda, Ramban &Gariyaband.
Temporary Sites not offered (4)	Khunti, Morbi, Chhota Udepur & Badayun.
Proposals referred back for removal of discrepancies (2)	West Tripura & Bandipura.

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STATE	KGBV proposals yet to be approved by PAB					
Assam (15)	Gumafulbari, Rupsi Pt., Baghmara, Sakomatha, Sidli-Chirang Pt., Debitola, Mahamaya, Jaleswar, Nilip, Rongmongway, Hatidhura, Sidli-Chirang Pt., Diyung Valley, Singthong (Chinthong) &Rongkhong					
Arunachal Pradesh (2)	Wakka (Rural) & Nacho (Rural)					
Rajasthan (37)	Choti Sarwan, Talwara, Arthuna, Gagdtali, Shiv, Barmer, Chauha tan, Girha, Bikaner, Nokha, Talera, Saipau, Sayla, Dungarpur, Galiyatkot, Chikhali, Bichiwara, Chital wana, Aklera, Bhawanimandi, Bawdi, Bapini, Dechu, Lohawat, Pipar City, Sekhala, Tinwari, Mandrayal, Didwana, Nawa, Nagaur, Chauth ka Barwada, Jhallara, Kurabad, Falasiya, Sarada & Gogunda.					

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 205 RAISED BY SHRI RAJAN VICHARE & SHRI RAOSAHEB DANVE PATIL, HON'BLE MPS TO BE ANSWERED ON 31ST JULY 2017 REGARDING KENDRIYA VIDYALAYAS/JAWAHAR NAVODAYA VIDYALAYAS/ KASTURBA GANDHI VIDYALAYAS

STATE-WISE/REGION-WISE NAMES OF 148 DISTRICTS ALL OVER THE COUNTRY WHICH DO NOT HAVE ANY KENDRIYA VIDYALAYA (AS ON 17.07.2017)

SI. No.	State/UT	No. of KVs	Name of District		
1.	Arunachal Pradesh	5	East Kameng, Kurung Kumey, UpperDibongValley, Upper		
			Subansiri & Anjaw		
2.	Assam	2	Nalbari & Chirang		
3.	A & NIslands (UT)	2	Nicobar & North & Middle Andaman		
4.	Bihar	7	Arwal, Kaimur, Sheikhpura, Nawada, Madhepura, Madhubani & Supaul.		
5.	Chhattisgarh	10	Kabirdham (Kawardha), Sukuma, Kondagaon, Balod, Bemetara, Baloda Bazar, Gariaband, Mungeli, Surajpur & Balrampur.		
6.	Daman & Diu (UT)	1	Daman		
7.	Delhi (UT)	2	South East Delhi & North Delhi		
8.	Gujarat	7	Amreli, Kheda, Narmada, Navsari, Valsad, Dangs & Tapi		
9.	Haryana	4	Kaithal, Mewat, Yamuna Nagar & Panipat		
10.	Himachal Pradesh	1	Sirmaur		
11.	Jammu & Kashmir	6	Poonch, Ramban, Ganderbal, Shopian, Kupwara & Pulwama		
12.	Jharkhand	6	Chatra, Dumka, Giridih, Koderma, Saraikela Kharsawan & Palamu		
13.	Karnataka	7	Bangalore Rural, Chitradurga, Gadag, Ramanagara, Chikkaballapur, Yadgir & Chickmaglur		
14.	Madhya Pradesh	1	Alirajpur		
15.	Maharashtra	17	Akola, Amravati, Beed, Buldhana, Gadchiroli, Gondiya, Hingoli, Jalna, Kolhapur, Nandurbar, Usmanabad, Parbhani, Ratnagiri, Sangli, Satara, Sindhudurga & Washim		
16.	Manipur	4	Chandel, Imphal (East), Thoubal & Bishnupur		
17.	Meghalaya	8	South Garo Hills, East Garo Hills, North Garo Hills, South- West Garo Hills, West Jaintia Hills, East Jaintia Hills, West Khasi Hills & South-West Khasi Hills		
18.	Mizoram	5	Lawngtlai, Kolasib, Mamit, Saiha & Serchhip		
19.	Nagaland	7	Kiphire, Mon, Phek, Tuensang, Wokha, Peren & Longleng		
20	Punjab	4	Mansa, Moga, Muktsar & Nawanshahr		
21.	Puducherry(UT)	1	Yanam,		
22.	Rajasthan	3	Dholpur, Pali & Pratapgarh		
23.	Sikkim	3	North Sikkim, West Sikkim & South Sikkim		
24.	Tamil Nadu	11	Erode, Karur, Krishnagiri, Nagapattinam, Namakkal, Pudhukottai, Salem, Theni, Viluppuram, Ariyalur & Thiruppur		
25.	Tripura	3	Khowai, Sipahijala & Gomoti		
26.	Uttar Pradesh	20	Ambedkar Nagar, Bhadohi, Bijnor, Kanshiram Nagar (Kashganj), Fatehpur, Hamirpur, J.P. Nagar (Amroha), Jalaun, Jaunpur, Kannauj, Mainpuri, Mirzapur, Bahraich, Pratapgarh, Sant Kabir nagar, Maharajganj, Banda, Sant Ravidas Nagar, Sambhal & Shamli		
27.	West Bengal	1	Bankura		